

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XIX(1)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Pankaj Srivastava, Principal District & Sessions Judge, Garhwa,
2. Sri Sheo Narayan Singh, Principal District & Sessions Judge, Giridih,
3. Sri Pradeep Kumar Srivastava, Principal District & Sessions Judge, Chaibasa,
4. Sri Om Prakash Pandey No. 1, Principal District & Sessions Judge, Pakur,
5. Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Hazaribagh,
6. Sri Ambuj Nath, Principal District & Sessions Judge, Dhanbad,
7. Sri Rajesh Kumar Vaish, Principal District & Sessions Judge, Latehar,
8. Sri Navneet Kumar, Judicial Commissioner, Ranchi,
9. Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro,
10. Sri Manoranjan Kavi, Principal District & Sessions Judge, Jamtara,
11. Sri Sajjan Kumar Dubey, Principal District & Sessions Judge, Deoghar,
12. Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge, Chatra,
13. Sri Brajendra Nath Pandey, Principal District & Sessions Judge, Dumka,
14. Sri Pravas Kumar Singh, Principal District & Sessions Judge, Lohardaga,
15. Sri Manoj Srivastava, Principal District & Sessions Judge, Saraikela,
16. Sri Vijay Kumar No. 1, Principal District & Sessions Judge, Daltonganj,
17. Sri Uma Shankar Prasad Singh, Principal District & Sessions Judge, Godda,
18. Sri Abni Ranjan Kumar Sinha, Principal District & Sessions Judge, Gumla,
19. Sri Ranjeet Kumar Choudhary, Principal District & Sessions Judge, Koderma,
20. Sri Anil Kumar Singh, No. 1, Principal District & Sessions Judge, Sahebganj,
21. Mrs. Seema Sinha, Principal District & Sessions Judge, Ramgarh,
22. Sri Vijai Kumar Sharma, Principal District & Sessions Judge, Simdega,
23. Sri Bipin Bihari, Principal District & Sessions Judge, Khunti.

Sub: - cancelling the nomination for the Conference scheduled on 25th February, 2017 at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi.

Ref.: - This Court's letter no. 154 dated 13.01.2017

Sir,

I am directed to inform that the Court has been pleased to cancel the nomination for the Conference on **“Extremist Violence & Financial Frauds: Role of Police, Prosecution and Court”** scheduled on **25th February, 2017**. The referred letter of this Court may be considered as modified to the aforesaid extent.

This is for your information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 736 /Apptt.

Dated, Ranchi, the 14.02.17

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 99/JAJ dated 08.02.2017 & this Court's letter no. 155/Apptt. dated 13.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


14.02.2017
Registrar General